

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
BEFORE
THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

COURT HALL NO :15
Advance List 1

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
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NOTE: FOLLOWING ARE LIST OF MATTERS WHERE COMPLIANCE ARE TO BE DONE, IF NOT COMPLIED THE CASE WOULD BE LIABLE TO BE DISMISSED FOR NON PROSECUTION

NON-FURNISHING OF PF/FPF

1	RSA 12/2013 REG: NON-FURNISHING OF FPF, COVER ACK, COPIES, CORRECT ADDRESS ETC TO ISSUE NOTICE TO R2(C) & R9 (4 TIMES NOTICE ISSUED)	(PAR,) <i>PET: B HEMANTH KUMAR H S SANTHOSH</i> H S SANTHOSH advocate for P1	<i>RES: BALARAMEGOWDA</i> R1- BALARAME GOWDA SD R1- BALARAME GOWDA SD R2(A) - PRABHAVATHI SD R2(B) - CHAITHNYA SD R2(D) - RANJITHIA SD R5 - KALAMMA SD R6 - C L KUMARA SD R7 - C L PALAKSHA SD R8 - CHANDRASHEKARA SD V/O DTD 18/03/19, APPEAL AGAINST R3 & R4 ARE DISMISSED AS ABATED
2	RSA 169/2013 REG :- 1) FURNISHING OF FPF, C/ACK, ETC. TO ISSUE NOTICE TO IMPEADING R2 FOR 2ND TIME. 2) IA 1/23 FOR IMPEADING P'SD R2 (SERVICE IS NOT YET COMPLETED) 3) IA 1/13 FOR STAY	(SP,) <i>PET: SMT VANJKSHI LOKESH BOOVANAHALLI</i>	<i>RES: SMT HOMBAMMA M N UMASHANKAR FOR C/R (NOC)</i>
3	RSA 475/2013 REG: 1) NON-FURNISHING OF FPF, COVER, COPIES, ACK, CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1(B) 3RD TIME 2) IA 1/2013 FOR CONDONATION OF DELAY OF 824 DAYS IN FILING IN FILING THE APPEAL (SERVICE NOT	(SP,) <i>PET: SMT PUTTAVENKATAMMA KRISHNA S B</i> KRISHNA S B ADVOCATE FOR APPELLANT	<i>RES: SHRI L DASIAH AND OTHERS</i> M K SHIVARAJU ADVOCATE FOR R1(A)

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COMPLETED)

- 4 RSA 480/2013 (DEC/INJ,) PET: SYED FAZLULLA RES: MOHAMMED GHOUSE
REG: NON FURNISHING OF FPF, C/ACK, ADDRESS ETC., TO ISSUE NOTICE TO THE RESPONDENTS FOR 1ST TIME
2) IA 2/15 FOR CD OF 11 DAYS IN FILING (SERVICE IS NOT YET COMPLETED) MOHAMMED SIDDIQ (NOC) PEER AND OTHERS
- 5 RSA 526/2013 (PAR,) PET: SRI BUDDEERAPPA RES: SRI DASAPPA AND
Post for ORDERS before SJ V SHIVAKUMAR & OTHERS
Furnishing of FPF,,cover , Copies, ack,correct address etc to issue notice to R3, R4 & R5 for 2nd time. N N RAJ URS
IA 1/2013 For CD of 56 days in filing the above appeal.(service is not yet completed) N N RAJ URS advocate for R1
IA 2/2013 For Stay advocate for R2
advocate for R3
advocate for R4
advocate for R5
- 6 RSA 743/2013 (DEC/INJ,) PET: SMT. RENUKA RES: SRI. SHREYANSH
REG :- D S JAYARAJ BY KUMAR AND OTHERS
1)NON FURNISHING OF FPF, C/ACK, COPIES, CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1 & R2 FOR 2ND TIME
2) IA 1/16 TO IA 3/16 FOR BRINGING LR'S OF DECEASED APPELLANT ON RECORD AS A1(A)
(SERVICE NOT YET COMPLETED) JAYARAJ & ASSTS.
- 7 RSA 934/2013 (INJ,) PET: SRI KENGAL RAJE RES: T UMA
Reg: URS
K N SUBBA REDDY
1)NON FURNISHING OF FPF, C/ACK, CORRECT ADDRESS, COPIES ETC., TO ISSUE NOTICE TO RESPONDENT FOR 3RD TIME
2)IA 1/14 FOR CD OF 14 DAYS IN FILING THE ABOVE APPEAL (SERVICE IS NOT YET COMPLETED)

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3)IA 1/13 FOR STAY

- 8** RSA 1088/2013 (DEC,) *PET: O. CHANDRASHEKHARACHAR MAHESH B J* *RES: B.M. SIDDAPPA AND OTHERS*
Reg:-
1) NON-FURNISHING OF FPF, C/ACK, CORRECT ADDRESS ETC., TO ISSUE NOTICE FOR R8(A) TO R8(C) FOR 2ND TIME
2) IA 1/15 TO IA 3/15 FOR BRINGING LRS OF DECEASED R8 AS R8(A) TO R8(C) (SERVICE IS NOT YET COMPLETED)
2) IA 1/2013 FOR STAY
- 9** RSA 1182/2013 (POS,) *PET: T R VENKATESH KALYAN R* *RES: SHETTA SINCE DEAD BY LRS ANDBANAJIGARA SANGHA AND OTHERS*
REG : NON FURNISHING OF FPF, C/ACK, CORRECT ADDRESS ETC., TO ISSUE NOTICE TO R1 (A) & R1(B) FOR 3RD TIME V/O DATED 17.01.2024
KALYAN R advocate for P1 *SIDDHARTH R MUCHANDI ADVOCATE FOR R3(A-G) TIMMANNA BHAT DEVATHE ADVOCATE FOR 4 TO 7 R1(C) - K KRISHNAPPA SD*
R2 DELETED AS PER CAUSE TITLE
- 10** RSA 1218/2013 (DEC/INJ,) *PET: SRI H.N. ASHOK* *RES: SRI H.N. SINCE DECEASED BY HIS SHEKARAPPA AND OTHERS*
REG 1) NON-FURNISHING OF FPF, C/A, ETC TO ISSUE NOTICE FOR 2ND TIME
2) IA 1/13 FOR STAY.
LRS AND OTHERS *VENKATA REDDY S K*
K.M VIJAY KUMAR
- 11** RSA 1267/2013 (SP,) *PET: SRI RAGHU POOJARY* *RES: SRI APPU DEGADIGA AND OTHERS*
REG: 1) FURNISHING OF FPF, COVER,ACK, COPIES,CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1 & R2 FOR 2ND TIME
2) IA 1/2015 For CONDONATION OF DELAY OF 1 DAY IN FILING THE ABOVE APPEAL (SERVICE NOT COMPLETED)
JAYAKARA SHETTY H & JAYAKARA SHETTY H & advocate for APPELLANT
- 12** RSA 1353/2013 (DEC/INJ,) *PET: ARIF ALI KHAN AND OTHERS* *RES: ABDUL KHADAR AND OTHERS*
REG :-
1.NON FURNISHING OF PF, C/ACK, ADDRESS ETC TO ISSUE NOTICE
H R SANJEEVE GOWDA

TO RESPONDENTS FOR
1ST TIME AS PER ORDER
DTD. 19/01/2024
2. IA 1/2013 FOR CD
OF 23 DAYS IN FILING
THE ABOVE APPEAL
(SERVICE IS NOT YET
COMPLETED OR PF NOT
FILED)
3. IA 2/2013 FOR T.I.

- 13** RSA 1382/2013 (PAR,) PET: SRI K B RAJU RES: SMT K V MANJULA
REG:- JAGADEESH D C AND OTHERS
1)NON FURNISHING OF
FPF. C/ACK, COPIES,
A/W CORRECT ADDRESS
ETC TO ISSUE NOTICE
TO RESPONDENTS AS PER
ORDER DATED.
19/01/2024
2) IA 1/13 FOR CD OF
46 DAYS IN FILING THE
APPEAL (SERVICE NOT
YET COMPLETED)
3) IA 2/13 FOR STAY
- 14** RSA 1401/2013 (MON,) PET: SRI M NANJIAH RES: SMT PREMAKUMARI
REG :- SIDDAMALLAPPA P M & AND OTHERS
P M GOPI L RAJA FOR R1
1)NON - FURNISHING OF R2(A) - T V PREMA
FPF, C/ACK COPIES KUMARI SD
CORRECT ADDRESS ETC. R3-T THIRUMALAIHA SD
TO ISSUE NOTICE TO
R2(B-E) FOR 3RD TIME
2) IA 1/16 TO 3/16
FOR BRINGING LRS OF
DECEASED R2 (SERVICE
IS NOT YET COMPLETED)
- 15** RSA 1493/2013 (INJ,) PET: MONAPPA POOJARY RES: THIMMAPPA
REG: NON FURNISHING KARUNAKAR P & ALSO GAMBHIR SINCE DEAD
OF FPF, C/ACK, FOR AND OTHERS
CORRECT ADDRESS, LRS B L ACHARYA FOR R1(B
COPIES ETC., TO ISSUE & C)
NOTICE TO R1(A, D, E
TO G) FOR 2ND TIME
2) IA 1/15 FOR CD OF
79 DAYS IN FILING
(SERVICE NOT
COMPLETED)
3) IA 2/15 FOR CD OF
221 DAYS IN FILING LR
APPLICATION (SERVICE
NOT COMPLETED
4) IA 3/15 TO
PERMISSION TO
BRINGING LRS DECEASED

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APPELLANT ON RECORD
5) IA 4/15 FOR STAY

- 16** RSA 1878/2013 (RES,) *PET: M.VASUDEVA MURTHY* *RES: N.VENKATACHALAPATHY AND OTHERS*
REG; 1) FURNISHING OF FPF, COVER/ACK, CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1(B) & R1(D) FOR 2ND TIME
2) IA 1/17 FOR CD OF 646 DAYS IN FILING LR APPLICATION
2) IA 2/17 FOR SETTING ASIDE THE ABATEMENT
3) IA 3/17 FOR BRINGING LRS OF DECEASED R1 ON RECORD AS R1(A-D) (SERVICE NOT COMPLETED)
4) IA 1/13 FOR STAY
M V CHANDRASHEKARA REDDY *B SHARATH KUMAR*
M V advocate for P1 B SHARATH KUMAR FOR C/R2 (CP NO.535/13) V/O DTD 21/02/17 APPEAL AGAINST R1 IS DISMISSED AS ABATED
- 17** RSA 1928/2013 (DEC/INJ,) *PET: K N SUMA S N BHAT &* *RES: HEMAVATHI AND OTHERS*
REG; NON FURNISHING OF PF, COVER ACK, COPIES ETC TO ISSUE NOTICE TO RESPONDENTS
- 18** RSA 1991/2013 (PAR,) *PET: SHARADAMMA @ AMMAIAH AND OTHERS* *RES: BELLAMMA AND OTHERS*
REG: 1) FURNISHING OF FPF, C/ACK & ETC., TO ISSUE NOTICE TO RESPONDENTS V/O DATED 03.03.2022
2) IA 1/2013 For Stay
M V HIEMATH (NOC) *MANJUNATHA H T*
G.R. ANANTHARAM & ASSOCIATES FOR R1(a) TO R1(e)
H N KASAL FOR R2

(Admitted)
- 19** RSA 26/2014 (RES,) *PET: MRS REKHA K VANI (NOC)* *RES: MR RAMAKRISHNA*
REG: 1. NON-FURNISHING OF PF, COVER/ACK, CORRECT ADDRESS & ETC., TO ISSUE NOTICE TO RESPONDENT FOR 3RD TIME
2. IA 1/2017 FOR CD OF 241 DAYS IN FILING THE ABOVE APPEAL (SERVICE NOT COMPLETED)

(APPEAL NOT ADMITTED)

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- 20 RSA 121/2014 (MON,) PET: M C KALAPPA RES: M J JAIRAJEGOWDA
REG: FURNISHING OF KALYAN R
FPF, COVER, ACK, WITH
CORRECT ADDRESS ETC.,
ISSUE NOTICE TO R1
(3RD TIME).
(ISSUE RELATING TO
COURT FEE IS PENDING
V/O DTD: 23.03.15)
(APPEAL NOT ADMITTED)
(TCRS NOT CALLED FOR)
- 21 RSA 156/2014 (PAR,) PET: CHANNAPPA RES: NINGAPPA AND
REG: 1) NON- VINAYA KEERTHY M OTHERS
FURNISHING OF PF,
COVER/ACK & ETC., TO
ISSUE NOTICE TO
R4(1), R4(2), R4(4) &
R4(5) FOR 2ND TIME
2) IA 3/2017 For CD
in filing the LR
Application
3) IA 2/2017 For
Setting aside
abatement
4) IA 1/2017 For
Bringing the LRs on
Record (SERVICE NOT
COMPLETED)
R2- HUCHAMMA SD
K S RAMASWAMY IYENGAR
FOR R1
R2- HUCHAMMA SD
R3- PARVATHAMMA SD
R4(3) - SHIVAMMA SD
R5- KEMPAMMA SD
- 22 RSA 180/2014 (MON,) PET: B.C.LALITHA AND RES: S.C. RUDRAIAH
REG;NON- FURNISHING OTHERS
OF PF, C/ACK, COPY
ETC., TO ISSUE NOTICE
TO RESPONDENT FOR 1ST
TIME.
R PRAMOD (NOC)
- 23 RSA 195/2014 (DEC/INJ,) PET: THIMMAIAH AND RES: MANJIAH
REG : FURNISHING OF OTHERS
PF, C/ACK ETC TO
ISSUE NOTICE TO
RESPONDENTS FOR 1ST
TIME
NINGARAJU M N
- 24 RSA 206/2014 (DEC/INJ,) PET: SRI.LAXMANAPPA RES: SRI
REG:1) NON FURNISHING AND OTHERS MAHANTHESHAPPA AND
OF PF, VIJAYA KUMAR BHAT OTHERS
C/ACK,COPIES,ETC TO
ISSUE NOTICE TO
RESPTS (1ST TIME)
2) I.A.1/.2014 FOR CD
OF 149 DAYS IN FILING
(SERVICE NOT
COMPLETED).
3) I.A.2/2014 FOR
STAY.

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- 25 RSA 233/2014 (INJ,) PET: SMT HONNURABI RES: KHAJI SAB
REG: 1. FURNISHING OF SANDESH T B
FPF, COVER/ACK,
CORRECT ADDRESS,
COPIES & ETC., TO
ISSUE NOTICE TO SOLE
RESPONDENT FOR 3RD
TIME
2. IA 1/2014 FOR CD
OF 8 DAYS IN FILING
THE ABOVE APPEAL
(SERVICE NOT
COMPLETED)
- 26 RSA 542/2014 (PAR,) PET: SRI A J RES: SMT GOWRAMMA AND
REG : 1. NON- PUTTEGOWDA AND OTHERS OTHERS
FURNISHING OF FPF, V N MADHAVAREDDY SANGAMESH P B FOR R1
C/ACK, CORRECT & R2
ADDRESS, COPIES ETC TO ISSUE NOTICE TO R4 - CHANNAMMA SD
R3, R5(A, C & D) & R6 R5(B) - PUTTEGOWDA SD
FOR 2ND TIME
2. IA 1/14 FOR CD OF
74 DAYS IN FILING THE
ABOVE APPEAL (SERVICE
NOT COMPLETED)
- 27 RSA 573/2014 (DEC/INJ,) PET: EREGOWDA RES: CHALUVEGOWDA
REG: 1) NON BHASKARA HEGGADE C K SINCE DECEASED & BY
FURNISHING OF PF, HIS LRS I.JAYAMMA AND
C/ACK, COPIES ETC., OTHERS
TO ISSUE NOTICE TO
RESPONDENTS FOR 1ST
TIME AS PER O/D
28.02.2024
2) IA 1/14 FOR CD OF
63 DAYS IN FILING
(SERVICE IS NOT
COMPLETED)

(APPEAL NOT ADMITTED)
(TCRS NOT CALLED FOR)
- 28 RSA 584/2014 (DEC/INJ,) PET: SHIVARAJ V RES: THE CHIEF
REG: 1. FURNISHING OF PRAKASHA H C SECRETARY AND OTHERS
FPF, COVER/ACK,
COPIES & ETC., TO R1, R2, R3, R5 & R7
ISSUE NOTICE TO R4, ARE SD
R6, R8 & R9 FOR 3RD
TIME.
2/ IA 1/2015 FOR CD
OF 10 DAYS IN FILING
THE ABOVE APPEAL
(SERVICE NOT
COMPLETED)
3. IA 1/2016 ADDL.

DOCUMENTS.
(APPEAL NOT ADMITTED)

29 RSA 602/2014 (INJ,) PET: SRI A N RES: P PRABHAVATHI
REG: 1) FURNISHING OF CHANDRAPPA
PF, ACK, COVERS, SHIVARAMA BHAT O &
COPIES ETC., TO
ISSUE NOTICE TO THE
RESPONDENT AS PER
ORDERS DTD:
29.02.2024
2) IA 1/20 FOR CD IN
FILING LR APPLICATION
DELAY BY 82 DAYS
3) IA 2/20 FOR
SETTING ASIDE
ABATEMENT
4) IA 3/20 FOR
PERMISSION TO BRING
LRS OF DECEASED
RESPONDENT ON RECORD
AS R1(A-C) (SERVICE
NOT COMPLETED)
5) IA 2/14 FOR
PERMISSION

(APPEAL NOT ADMITTED)
(BOTH TCRS ARE
RECEIVED)

30 RSA 624/2014 (RES,) PET: SRI H L RES: SRI S K
REG: 1. FURNISHING OF RANGASHETTY RANGASWAMY AND OTHERS
FPF, COVER/ACK &
ETC., TO ISSUE NOTICE
TO R1 FOR 2ND TIME.
2. IA 1/2014 For Stay
M N MADHUSUDHAN

(APPEAL NOT ADMITTED)

31 RSA 689/2014 (DEC/INJ,) PET: SMT RENUKAMMA RES: T SATHYAPPA
A/W RSA.688/2014 AND OTHERS
REG: NON FURNISHING B M HALA SWAMY
OF PF, C/ACK, ETC.,
TO ISSUE NOTICE TO
RESPONDENT FOR 1ST
TIME

(APPEAL NOT
ADMITTED).

Connected With

31.1 RSA 688/2014 (INJ,) PET: SMT RENUKAMMA RES: T SATHYAPPA
REG: NON FURNISHING AND OTHERS
OF FPF, C/ACK, ETC. B M HALA SWAMY
TO ISSUE NOTICE TO
RESPONDENT FOR 1ST

TIME

- 32** RSA 827/2014 (PAR,) *PET: SUBBAIAH R CHANDRANNA* *RES: HANUMANTHAIHAH DEAD BY AND OTHERS*
REG: 1) FURNISHING OF FPF CORRECT ADRESS, COVERS/ACK ETC., ISSUE NOTICE TO R1(B) AND R1 (C) FOR 3RD TIME.
2) I.A.1/14 FOR CD OF 206 DAYS IN FILING THE APPEAL (SERVICE NOT COMPLETED) (APPEAL NOT ADMITTED) (TCRS NOT CALLED FOR)
S NAGARAJA FOR R2
R1(A) SAKAMMA SD
R1(D) LAKSHMANA SD
- 33** RSA 868/2014 (,) *PET: K K NAGARAJU B S V ASSTS* *RES: THANGYAMMA AND OTHERS*
REG: FURNISHING OF PF COVE/ACK.COPIES AND ETC., TO ISSUE EMERGENT NOTICE ISSUED TO R1 TO R5 FOR 2ND TIME.
(APPEAL NOT ADMITTED)
(TCRS NOT CALLED FOR)
- 34** RSA 939/2014 (PAR,) *PET: K GOVINDASHETTY RAKSHIT K N* *RES: KRISHNASHETTY DEAD BY LRS AND OTHERS*
Reg: 1. NON-FURNISHING OF PF, COVER/ACK & ETC., TO ISSUE NOTICE TO RESPONDENTS FOR 1ST TIME.
2. IA 1/2014 For Condonation Delay OF 8 DAYS in filing THE APPEAL. (SERVICE NOT COMPLETED)
3. IA 2/2014 For Stay
- 35** RSA 944/2014 (INJ,) *PET: SMT RATHNAMMA G BALAKRISHNA SHASTRY* *RES: MAHABOOB SABI*
REG: NON-FURNISHING OF PF, COVER/ACK,&ETC., TO ISSUE NOTICE TO RESPONDENT FOR 3RD TIME.
(APPEAL NOT ADMITTED).
(BOTH TCRS RECEIVED)

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- 36 RSA 1051/2014 (SP,) PET: MR ROBERT PINTO RES: MRS AGNES
REG : FURNISHING OF T MOHANDAS SHETTY CHRISTIAN PINTO
PF, COVER/ACK, (SINCE DEAD) AND
CORRECT ADDRESS & OTHERS
ETC., TO ISSUE NOTICE VIJAYA KRISHNA BHAT M
TO R1 TO 3 AND R5 FOR FOR R9
3RD TIME R4- VERONICA PINTO SD
R6- WILMA PINTO SD
(APPEAL NOT ADMITTED) R7- VINOD PINTO SD
(TCRS NOT CALLED FOR) R8- RITA SALDANHA SD
- 37 RSA 1099/2014 (DEC,) PET: SRI.S.HOOVEGOWDARES: SRI.S.BHYREGOWDA
REG: NON-FURNISHING @ PUTTASWAMY GOWDA AND OTHERS
OF PF, COVER/ ACK & AND OTHERS
ETC., TO ISSUE NOTICE PRASANNA B R K M MURALI MOUNI FOR
TO R2 FOR 2ND TIME. R1
- 38 RSA 1166/2014 (DEC,) PET: SRI GANGARAJU RES: SRI YALLAPPA AND
REG: 1) FURNISHING OF AND OTHERS OTHERS
FPF, C/ACK, COPIES, PRASHANTH P N
CORRECT ADDRESS ETC R1 - YALLAPPA SD
TO ISSUE NOTICE TO R5 R2 - NARAYANAPPA SD
2) STEPS TO BE TAKEN R3 - NARAYANASWAMY SD
IN R/O DECEASED R4
3) IA 1/14 FOR CD OF
97 DAYS IN FILING THE
ABOVE APPEAL (SERVICE
NOT COMPLETED)
- (APPEAL NOT ADMITTED)
TCRS NOT CALLED FOR
- 39 RSA 1171/2014 (DEC,) PET: SAJJAPPA AND RES: MALLIKARJUNAPPA
Reg: 1)FURNISHING OF OTHERS AND OTHERS
FPF, COVER/ACK & G BALAKRISHNA SHASTRYR1 - MALLIKARJUNAPPA
ETC., TO ISSUE NOTICE SD
TO PROPOSED R1(d) FOR R2 - PUTTAIAH SD
2ND TIME. R3 - THIPPESWAMY SD
2)I.A.1/2023 FOR CD
OF 386 DAYS BY
SETTING ASIDE
ABATEMENT AND
BRINGING LRS OF
DECEASED R3 ON RECORD
AS R3(a) & R3(b).
3) IA 1/2018 FOR
BRINGING LRS OF
DECEASED R1 AS R1(a)
TO R1(d) (SERVICE NOT
COMPLETED)
4) NON-FILING OF
PAPER BOOK
- (ADMITTED ON
29.06.2016)
(BOTH TCRS ARE
PROPOSED R1(a) TO
R1(c) ARE SD

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RECEIVED)

- 40 RSA 1236/2014 (DEC/INJ,) PET: H M SHAMEER RES: SMT PADMA
REG: 1 NON-FURNISHING HUSSAIN SUDARSHAN AND OTHERS
OF PF, COVER/ACK & SRIKANTH PATIL K G NARAYANA RAO
ETC., TO ISSUE NOTICE
TO R2 & R3 FOR 3RD
TIME
2. IA 1/2014 FOR CD
OF 39 DAYS IN FILING
THE APPEAL (SERVICE
NOT COMPLETED)
3. IA 2/2014 FOR STAY
- 41 RSA 1267/2014 (PAR,) PET: SRI NAGENDRA ANDRES: SRI THIMME GOWDA
REG:1) FURNISHING OF OTHERS AND OTHERS
FPF,C/ACK CORRECT LOHITASHWA BANAKAR SYED IRSHAD AHMED FOR
ADDRESS ETC TO ISSUE R2-R4
NOTICE TO R5 & R6 FOR R1 - THIMME GOWDA SD
2ND TIME R7 - SAVITHRAMMA SD
- 42 RSA 1276/2014 (DEC,) PET: SRI. M. MADAIHAH RES: SMT. NINGAMMA
REG: 1. FURNISHING OF BYREGOWDA N AND OTHERS
FPF, C/A, ETC TO
ISSUE NOTICE TO R4 TO
R8 FOR 2ND TIME Leela P. Devadiga -
Adv for R1
2. IA 1/2015 FOR CD R2 & R3 are SD
OF 118 DAYS IN FILING
THE APPEAL (SERVICE
NOT COMPLETED)
- 43 RSA 1293/2014 (INJ,) PET: PUTTAPPA RES: MADAPPA AND
Reg: 1. NON- HARISH KUMAR M S OTHERS
FURNISHING OF FPF, GEETHA DEVI M P FOR
COVER/ACK & ETC., TO R1
ISSUE NOTICE TO R2
FOR 3RD TIME
2. IA 2/2014 For Stay
- 44 RSA 1358/2014 (SP,) PET: SMT RAMAMANI RES: SMT PARVEEN TAJ
REG: 1. NON- HARISH H V
FURNISHING OF PF,
COVER/ACK & ETC., TO
ISSUE NOTICE TO
RESPONDENT FOR 3RD
TIME
2. IA 1/2014 FOR CD
OF 10 DAYS IN FILING
(SERVICE NOT
COMPLETED)
3. IA 2/2014 FOR T.I.
- 45 RSA 1538/2014 (DEC/INJ,) PET: SRI T M SHIVANNARES: SMT GANGAMMA AND
REG: NON - FURNISHING A MADHUSUDHANA RAO OTHERS
OF FPF, COVER/ACK, & AMARNATH SIMHA FOR R1
ETC., TO ISSUE NOTICE R2- SIDDAMMA SD

TO R4 FOR 2ND TIME

R3- BASAMMA SD

(APPEAL NOT ADMITTED)
TCRS NOT CALLED FOR

- 46 RSA 1648/2014 (PAR,) PET: SMT NAGAMMA RES: SMT MARIYAKKA
REG:FURNISHING OF PF, K VANI AND OTHERS
COVER, COPIES, ACK
ADDRESS ETC., TO
ISSUE NOTICE TO
RESPONDENT AS PER
ORDER
DATED:10/07/2019
(APPEAL NOT ADMITTED)
(TCRS NOT CALLED FOR)
- 47 RSA 1672/2014 (DEC/INJ,) PET: SRI GANGARAJU RES: SMT.
REG: 1) FURNISHING OF KRISHNA MURTHY R RAMANJINAMMA AND
PF, COVER/ ACK, OTHERS
COPIES & ETC., TO
ISSUE NOTICE TO
PROPOSED R1(E)(iii).
FOR 2ND TIME.
2) IA 1/2016 FOR
DELAY IN BRINGING
LR'S OF 118 DAYS IN
FILING THE ABOVE
APPEAL.
3) IA 2/2016 FOR
SETTING ASIDE THE
ABATEMENT
4) IA 3/2016 FOR
BRINGING LR'S OF
DECEASED RESPONDENTS.
(SERVICE IS NOT
COMPLETED)
5) I.A.1/2014 FOR CD
OF 491 DAYS DELAY IN
FILING THE ABOVE
APPEAL. (SERVICE IS
NOT COMPLETED).
6) I.A.2/2014 FOR
STAY.
P M NARAYANA SWAMY
PROPOSED R1(A) -
SHAMANNA SD
R1(B) -KRISHNAPPA SD
R1(C) -SHARADAMMA
ALIAS THAYAMMA SD
R1(D) - NARAYANASWAMY
SD
R1E (i) - MUNITHAYAMMA
SD
R1E(ii) - PRATHIMA SD
- 48 RSA 1681/2014 (PAR,) PET: N NAGAPPA RES: N
REG: FURNISHING OF Y S H REDDY NARASIMHAMURTHY AND
PF, COVER, ACK, OTHERS
ETC., TO ISSUE
NOTICE TO RESPONDENT
FOR 1ST TIME
(APPEAL NOT ADMITTED)
(TCRS NOT CALLED FOR)
- 49 RSA 1694/2014 (INJ,) PET: RENUKAMMA RES: LAKSHMIDEVAMMA
REG : 1) FURNISHING VINAYA KEERTHY M AND OTHERS

OF PF, COVER/ACK,
COPIES & ETC., TO
ISSUE NOTICE TO
RESPONDENTS FOR 1ST
TIME , AS PER ORDER
DATED: 19/07/2019
2) I.A.1/2014 FOR T.I
(APPEAL NOT ADMITTED)
(TCRS NOT CALLED FOR)

- 50** RSA 1720/2014 (INJ,) PET: SRI P RES: SMT GOWRAMMA AND
REG: 1. NON- HANUMANTHAPPA OTHERS
FURNISHING OF PF, VISHWANATH R HEGDE
COVER/ACK, CORRECT
ADDRESS & ETC., TO
ISSUE NOTICE TO R1 &
R2 FOR 2ND TIME.
2. IA 1/2014 FOR T.I.
- 51** RSA 1734/2014 (INJ,) PET: SRI CHIKKA RES: SMT UMEHANI
REG: 1) FURNISHING OF MARAPPA AND OTHERS
FPF, G BALAKRISHNA SHASTRY R1-UMEHANI SD
COVER/ACK, CORRECT R2- KONDAPPA SD
ADDRESS & ETC., TO R4-KONDAPPA SD
ISSUE NOTICE TO R3 & R5-HAMUNAPPA SD
R9 FOR 2ND TIME.
2) PERUSAL OF U/S
COVER RETURNED WITH
POSTAL SHARA AS
DECEASED R6
3) SUFFICIENCY
SERVICE OF NOTICE IN
R/O REFUSED R7 & R8.
Connected With
- 51.1** RSA 1739/2014 (INJ,) PET: SRI CHIKKA RES: SMT UMEHANI AND
REG: FURNISHING OF MARAPPA @ MARAPPA AND OTHERS
FPF C/ADDRESS COVER OTHERS
COPIES ACK ETC., TO G BALAKRISHNA SHASTRY R1 UMEHANI SD
ISSUE NOTICE TO R5 R3 KRISHNAPPA SD
2) STEPS TO BE TAKEN R4 SEENAPPA SD
IN R/O DECEASED R2
- 52** RSA 1750/2014 (DEC/INJ,) PET: SMT DURGAMMA ANDRES: VENKATACHALAPPA
REG: 1. NON- OTHERS AND OTHERS
FURNISHING OF PF, GNANESHA N I
COVER/ACK & ETC., TO
ISSUE NOTICE TO
RESPONDENTS FOR 1ST
TIME.
2. IA 1/2014 FOR CD
OF 141 DAYS IN FILING
THE ABOVE APPEAL
(SERVICE NOT
COMPLETED)
3. IA 2/2014 FOR T.I.

COURT HALL NO:15

- 53 RSA 1752/2014 (INJ,) PET: CHANDRAIAH GOWDARES: S R
REG: 1. NON- S N BHAT & LAKSHMINARAYANA SINGH
FURNISHING OF PF, AND OTHERS
COVER/ACK, COPIES OF R GOPAL FOR R2 & R3
I.A.1/16 TO 3/16 TO SRI. ASHWIN S. HALADY
ISSUE NOTICE TO LRS -ADV FOR R4
OF DECEASED R1
2. IA 1/2016 FOR CD
OF 249 DAYS IN FILING
THE LR APPLICATION
3. IA 2/2016 FOR
SETTING ASIDE THE
ABATEMENT
4. IA 3/2016 FOR
BRINGING THE LRS OF
DECEASED R1 (SERVICE
NOT COMPLETED)
5. IA 1/2014 FOR
PERMISSION TO
PROSECUTE THE APPEAL
6. IA 2/2014 FOR STAY
- 54 RSA 1776/2014 (INJ,) PET: SRI SURESH RES: SMT. LALITHA
REG:NON-FURNISHING OF SUVARNA AND OTHERS POOJARTHI AND OTHERS
FPF, C/A, CORRECT SANATH KUMAR SHETTY KVIJAY KRISHNA BHAT
ADRESS & ETC TO ISSUE VIJAY KRISHNA BHAT
NOTICE TO R6 & R7 FOR FOR R1, R3 & R5
3RD TIME. V/O DTD:28.02.2019,
(1+1 PB K/B) APPEAL AGAINST R2 &
R4 IS DISMISSED AS
ABATED.
(ADMITTED ON
19.02.2016)
(BOTH TCRS RECEIVED)
- 55 RSA 1783/2014 (PAR,) PET: SMT. THIMMAKA RES: SRI. RANGAPPA G
REG: 1) FURNISHING OF NARASIMHA PRASAD S D AND OTHERS
FPF, C/ACK, CORRECT SHIVAKUMAR FOR R1
ADDRESS ETC., TO P RAJU FOR R3
ISSUE NOTICE TO R7, K VIJAYA KUMAR FOR R4
R8 & R10 FOR 2ND TIME & R5
2) PERUSAL OF U/S ABHINAV R FOR R11
COVER POSTAL SHARA IN R2 - THIMMAPA SD
R/O UNCLAIMED R/O R6 - AKKAMMA SD
3) NON-COMPLIANCE OF R9 - KAMALAMMA SD
OFFICE OBJECTION R12 - RANGAPPA SD
RAISED ON I.A.1/2019 R13 - R NIRMALA SD
FOR BRINGING THE LR'S
OF DECEASED
APPELLANT.
(RETURNED I.A.K/B)
4) I.A.1/2014 FOR T.I
- 56 RSA 1814/2014 (DEC/INJ,) PET: SRI.KOTRAPPA RES: SRI.NAGARAJA
REG: FURNISHING OF VENKATESHA MURTHY G K
FPF, COVER/ACK,
ADDRESS & ETC., TO

COURT HALL NO:15

ISSUE NOTICE TO
RESPONDENTS

- 57 RSA 1852/2014 (DEC/INJ,) PET: APSARBEGUM RES: NANJAMMA
REG: FURNISHING OF P C SUNITHA
FPF, COVER/ACK,
COPIES & ETC., TO
ISSUE NOTICE TO
PROPOSED R1(a) TO
R1(c) FOR 3RD TIME
- 58 RSA 1857/2014 (PAR,) PET: SMT E DAKSHAYINI RES: EREGOWDA AND
REG: 1. FURNISHING OF SURESHA G P OTHERS
FPF, COVER/ACK,
ADDRESS & ETC., TO
ISSUE NOTICE TO
RESPONDENT FOR 1ST
TIME.
2. IA 1/2014 FOR CD
OF 425 DAYS IN FILING
THE ABOVE APPEAL
(SERVICE NOT
COMPLETED)
- 59 RSA 1861/2014 (PAR,) PET: RAJANNA RES: DEVAMMANI AND
REG: 1. NON- V M PRASAD OTHERS
FURNISHING OF PF, P NATARAJU
COVER/ACK, COPIES & SRI. P.NATARAJU -ADV
ETC., TO ISSUE NOTICE FOR R1, R2(a), R2(b)
TO R4 FOR 2ND TIME & R3
2. IA 1/2015 FOR T.I. SRI. P.NATARAJU -ADV
REG: 1. NON- FOR R1, R2(a), R2(b)
FURNISHING OF PF, & R3
COVER/ACK, COPIES & SRI. P.NATARAJU -ADV
ETC., TO ISSUE NOTICE FOR R1, R2(a), R2(b)
TO R4 FOR 2ND TIME & R3
2. IA 1/2015 FOR T.I.
- 60 RSA 1863/2014 (DEC/INJ,) PET: SRI RES: SRINIVASIAH AND
REG: 1. FURNISHING OF NARASIMHAMURTHY AND OTHERS
FPF, COVER/ACK, PAPEGOWDA B R1(b) & R1(c) ARE SD
CORRECT ADDRESS,
ETC., TO ISSUE NOTICE
TO R1(a), R1(d),
R1(e), R2(a) TO R2(c)
FOR 2ND TIME.
2. IA 1/2017 FOR CD
OF 368 DAYS IN FILING
THE LR APPLICATION
3. IA 2/2017 FOR

SETTING ASIDE THE
ABATEMENT

4. IA 3/2017 FOR
BRINGING LRS OF
DECEASED R2 ON RECORD
(SERVICE NOT
COMPLETED)

5. IA 4/2017 FOR
BRINGING LRS OF
DECEASED R1 ON RECORD
(SERVICE NOT
COMPLETED)

6. IA 1/2014 FOR
ADDL. DOCUMENTS.

7. IA 2/2014 FOR
STAY.

- 61 RSA 1872/2014 (PAR,) PET: GAYATHRAMMA AND RES: VENKATALAKSHMMA
REG: FURNISHING OF OTHERS AND OTHERS
FPF, COVER/ACK, R GOPALA
COPIES & ETC., TO
ISSUE NOTICE TO R4
FOR 2ND TIME
Sri. S.V. Prakash-Adv
for R1, R2, R3 (All
are Rep. by GPA
Holder Sri.
Laxminarayana
Jettappa)
R5 is SD
- 62 RSA 1884/2014 (DEC/INJ,) PET: LAKSHMANA AND RES: K LAKSHMANA AND
REG:1) FURNISHING OF OTHERS OTHERS
FPF, C/ACK, COPIES, PRASAD B S
CORRECT ADDRESS,
ETC., TO ISSUE NOTICE
TO R6,R9,R10,R11 &
R12 FOR 2ND TIME.
2) PERUSAL OF U/S
COVER RETURNED IN R/O
R4 WITH POSTAL SHARA
"DECEASED"
3) I.A .1/14 FOR CD
OF 27 DAYS IN FILING
THE ABOVE APPEAL
(SERVICE NOT
COMPLETED)
4) IA 2/14 FOR STAY
R5-ESHWARAPPA SD
R7-RAGHU.L SD
R8-L.MURTHY SD
- 63 RSA 1896/2014 (PAR,) PET: SRI MAHESWARAPPARES: SMT JAYAMMA AND
REG: 1. NON- AND OTHERS OTHERS
FURNISHING OF PF, RAJENDRA M S
COVER/ACK & ETC., TO
ISSUE EMERGENT NOTICE
TO RESPONDENT FOR 1ST
TIME
2. IA..1/2021 FOR CD
OF 56 DAYS IN FILING
THE APPEAL (SERVICE

COURT HALL NO:15

NOT COMPLETED)

- 64 RSA 1897/2014 (DEC,) PET: SRI MYLARIGOWDA RES: SRI MOGAPPA AND
REG: NON-FURNISHING AND OTHERS OTHERS
OF PF, COVER/ACK, SUNEEL S NARAYAN
COPIES & ETC., TO
ISSUE EMERGENT NOTICE
TO R1 & R2 FOR 1ST
TIME
- 65 RSA 1900/2014 (PAR,) PET: KUM VARSHINI RES: M MALLESHAPPA
REG:1) FURNISHING OF N SURESHA S/O MAHADEVAPPA AND
FPF, COVER, OTHERS
ACK,COPIES ETC., TO
ISSUE NOTICE TO R1 TO
R5 FOR 1ST TIME
2) IA 1/2021 TO
DISCHARGE APPELLANT
NO.01 AS THE NEXT
FRIEND OF APPELLANT
NO.2 AND PERMIT
APPELLANT NO.2 TO
PROSECUTE THE APPEAL
- 66 RSA 1903/2014 (DEC/INJ,) PET: SRI. H.N. RES: SRI CHINNAPPA
REG: 1) NON- HAKNMUNTHA REDDY REDDY
FURNISHING OF PF, VENKATA SUBBA RAO G SHARISH H V FOR C/R
COVER, ACK, COPIES &
ETC., TO ISSUE
NOTICE TO PROPOSED
RESPONDENTS FOR 1ST
TIME.
2) IA 1/2017 FOR CD
OF 32 DAYS IN FILING
THE LR APPLICATION.
3) IA 2/2017 FOR
SETTING ASIDE THE
ABATEMENT
4) IA 3/2017 FOR
PERMISSION TO COME ON
RECORD AS LR'S OF
DECEASED RESPONDENT
(SERVICE NOT
COMPLETED).
5) NON-FILING OF
PAPER BOOK.
- (ADMITTED ON
08.03.2016)
(BOTH TCRS RECEIVED)
- 67 RSA 1917/2014 (,) PET: SRINIVAS R.M. RES: THAMMUNERALE
REG: 1)NON- CHIDANANDA KUMAR M SAHUKAR SRI T M
FURNISHING OF FPF, SIDDAPPANAVARA
COVER/ACK & ETC., TO
ISSUE NOTICE TO

RESPONDENT FOR 2ND
TIME.

2) I.A.1/2014 FOR
STAY.

(APPEAL NOT ADMITTED)
(TCRS NOT CALLED FOR)

- 68 RSA 1520/2015 (DEC/INJ,) *PET: SRI. SHAM ALVA* *RES: SRI.*
REG:1) NON FURNISHING **SANATH KUMAR A** *GOPALAKRISHNA AND*
OF FPF, CA COVER AND *OTHERS*
ACK ETC., TO ISSUE
NOTICE TO R2 FOR 2ND
TIME.
2) IA 1/2015 FOR CD
OF 227 DAYS IN
FILLING THE ABOVE
APPEAL (SERVICE OF
NOTICE ON IA 1/2015
IS NOT COMPLETED)
3) IA 2/15 FOR STAY
PUNDIKAI ISHWARA BHAT
FOR R1
- NON-FILING OF PAPER BOOKS**
- 69 RSA 11/2013 (DEC/INJ,) *PET: KATARI* *RES: V NARAYANAPPA*
REG: NON FILING OF *KRISHNAPPA* **K RAGHAVENDRA RAO**
PAPER BOOK AND NON-
FILING OF ACK. FOR
HAVING PAID COST OF
RS.5000/- AS PER
ORDER DTD.
08/01/2024.
(APPEAL ADMITTED ON
21/03/2019)
REUBEN JACOB
- 70 RSA 28/2013 (DEC/INJ,) *PET: RAMAKRISHNA* *RES: P NARAYAN RAO*
NON FILING OF PAPER *NAYAK* *AND OTHERS*
BOOK AND NON-FILING **BIPIN HEGDE &** **Y RAJENDRA PRASAD**
OF ACK. FOR HAVING **B N VINOD KUMAR** **SHETTY &**
PAID COST OF
RS.5000/- AS PER
ORDER DTD.
08/01/2024. (APPEAL
ADMITTED ON
27/01/2020)
C GANGA RAJU FOR R1
TO R3
- 71 RSA 51/2013 (DEC/INJ,) *PET: SMT* *RES: SRI MUDDALINGE*
REG: *SIDDAGANGAMMA AND* *GOWDA*
1) NON FILING OF *OTHERS* **M VINAY KEERTHY**
PAPER BOOK AND NON-
FILING OF ACK. FOR
HAVING PAID COST OF
RS.5000/- AS PER
ORDER DTD.
08/01/2024.
2) IA 2/13 FOR STAY.
(APPEAL ADMITTED ON

21/01/2020)

- 72 RSA 158/2013 (PAR,) PET: SRI. NANJEGOWDA RES: SRI. N.
REG : NON FILING OF T SHESHAGIRI RAO MUNIYAPPA AND OTHERS
PAPER BOOK AND NON- & SUNIL S RAO K V SATHYANARAYANA &
FILING OF ACK. FOR ASSTS
HAVING PAID COST OF FOR R1, R4-R7
RS.5000/- AS PER H C SUNDARESH FOR R3
ORDER DTD. R2-SUNIL KUMAR SD
08/01/2024.
(APPEAL ADMITTED ON
23/01/2020)
(BOTH TCRs ARE
RECEIVED)
- 73 RSA 163/2013 (PAR,) PET: SRI. BHOJA RES: SMT. PREMA
REG : SHEDTHI AND OTHERS
NON-FILING OF PAPER K CHANDRANATH ARIGA & SANATH KUMAR SHETTY
BOOK AS PER ORDER M K VIJAY KUMAR FOR C/R3 (CP NO
DTD. 08/01/2024. 806/12)
R2 - RAMESH SHETTY SD
R4 - LATHA SHEDTHI SD
R6 - GULABI SHEDTHI
SD
R7 - VINODA SHEDTHI
SD
R8 - DINESH SHETTY SD
R9 - VIJAYA SD
R10 - SUJAYA SD
R11 - MAINA SD
R12 - NAYANA SD
R14 - SHABAVI SHEDTHI
- SD
V/O DTD. 08/01/2024,
SERVICE OF NOTICE ON
R1-SUGUNA SHEDHTI,
R5-SANTHOSH SHETTY,
R13-JAYANTHI SHEDTHI,
R15-RAVINDRA, R16-
SURENDRA SHETTY, R17-
RAJENDRA SHETTY, R19-
MRIDULA SHETTY AND
R20-MEGHA SHETTY IS
HELD SUFFICIENT.
V/O DTD. 08/01/2024,
NOTICE TO R18-
SANTHOSH SHETTY IS
HELD SUFFICIENT.
- 74 RSA 216/2013 (DEC/INJ,) PET: CHINNEGOWDA AND RES: THE SECRETARY
REG: NON FILING OF OTHERS B J SOMAYAJI
PAPER BOOKS AS PER D R SUNDARESHA
ORDER DTD 04/06/21. K N BALARAJ (NOC)
(APPEAL ADMITTED ON
04/06/2021)
(BOTH TCRS ARE

COURT HALL NO:15

RECEIVED)

- 75 RSA 290/2013 (DEC/INJ,) PET: YOGESH KUMAR ANDRES: SRI. GIDDAIAH
REG: NON FILING OF OTHERS AND OTHERS
PAPER BOOK M V REVANASIDDAIAH S C VIJAYAKUMAR FOR
(APPEAL ADMITTED ON V/O DTD. 10/01/2024, C/R1
23/01/2020) A1 - YOGESH KUMAR, A2 TO R4 IN CP NO
(BOTH TCRs ARE - JAYASIMHA 749/2013
RECEIVED) K B CHANDRASHEKARA
SWAMY FOR R1,R3 &
R4(NOC VK)
- 76 RSA 523/2013 (INJ,) PET: MAHADEVAPPA AND RES: SUMBRAMANYA
REG: OTHERS RAMESH G P
1) NON FILING OF H R RENUKA
PAPER BOOK AS PEER
ORDER DATED
07.02.2024.
2) NON FURNISHING OF
ACK FOR HAVING PAID
THE COST OF RUPEES
10,000/- BEFORE
ADVOCATES CLERKS
BENEVOLENT TRUST AS
PER ORDER DATED
07.02.2024.
(APPEAL IS ADMITTED
ON 9/6/2015.)
(BOTH TCRS ARE
RECEIVED.)
- 77 RSA 574/2013 (PAR,) PET: SMT MADAMMA AND RES: SMT BHADRAMMA
REG: NON FILING OF OTHERS AND OTHERS
PAPER BOOK A/W COST S KALYAN BASAVARAJ H K BASAVARAJ
OF RS.5000/- AS PER PRADEEP J S FOR 2(A) FOR R1 (A-E)(NOC
ORDER DTD. 7/2/24. GIVEN)
[V/O DTD. 7/2/24 IA A.V.G. ASSTS. BY
1/2020 FOR T I IS A.V.GANGADHARAPPA,
ORDERED TO BE G.RAVISHANKAR FOR
CONSIDERED A/W MAIN R1(B-E)(NOC VK)
MATTER] [APPEAL ADMITTED ON
10/03/2020]
(BOTH TCRs ARE
RECEIVED)
- 78 RSA 595/2013 (DEC/INJ,) PET: SRI M S CHANDRA RES: SRI M S
REG: NON FILING OF GUPTA PRABHAKAR GUPTA AND
PAPER BOOK A/W COST M B CHANDRACHOODA OTHERS
OF RS.5,000/- AS PER JMS LAW ASSTS
ORDER DTD. FOR R1-R4
08/02/2024.
(APPEAL ADMITTED ON
10/06/2021) (BOTH
TCRS ARE RECEIVED)

COURT HALL NO:15

- 79 RSA 597/2013 (DEC/INJ,) PET: SMT MANJAMMA ANDRES: SMT THIMMAMMA
REG: NON FILING OF OTHERS AND OTHERS
PAPER BOOK A/W COST A V GANGADHARAPPA & JWALAKUMAR FOR R2 TO
OF RS.5,000/- AS PER G RAVISHANKAR FOR A2 R8
ORDER DTD. TO A5 V/O DTD 19/09/16 R1 -
08/02/2024. V/O DTD. 27.01.2020, DELETED
(APPEAL ADMITTED ON TREAT THE OTHER
30/07/2021) APPELANTS AS THE LRS
(BOTH TCRS ARE OF A-1 AND PROCEED
RECEIVED) WITH APPEAL
- 80 RSA 713/2013 (INJ,) PET: MARIYALIAH AND RES: HUTCHALIAH AND
REG: OTHERS OTHERS
1)NON FILING OF PAPER H KANTHA RAJA H MOHAN KUMAR FOR R1-
BOOKS & NON-FILING OF RAVI.H.K R5
ACK. FOR HAVING PAID
THE COST OF RS.5000/-
AS PER ORDER
DTD.4/1/2024.
2) IA 2/13 FOR TI
(APPEAL IS ADMITTED
ON 23/01/2020)
- 81 RSA 909/2013 (DEC/INJ,) PET: G NAGESH @ RES: GIRIJAMMA AND
REG : PAPANNA OTHERS
1. NON FILING OF PRAKASH M H & PRAMOD CP PUT UP IN RSA
PAPER BOOK & NON- CHANDRA 1005/13
FILING OF ACK. FOR V/O DTD 07/04/15 R B
HAVING PAID THE COST SADASIVAPPA FOR R1(A-
OF RS.10000/- AS PER D)
ORDER DTD. K S GANESH FOR R3
10/01/2024. V/O DTD 08/06/16
2. I.A. 2/2013 FOR NOTICE TO R2 & R4 ARE
STAY DISPENSED WITH
(RSA 1005/13 DD FILE
K/B)
- 82 RSA 1060/2013 (DEC/INJ,) PET: SMT. DEVAMMA ANDRES: KALEGOWDA AND
REG : 1. NON FILING OTHERS OTHERS
OF PAPER BOOK P. MAHESHA M SHIVAMURTHY
2.NON FILING OF ACK. FOR C/R IN CP 233/13
FOR HAVING PAID COST DILIP KUMAR FOR R1 &
OF RS.5,000/- AS PER R2
ORDER DTD.
16/01/2024.
3. I A 1/13 FOR STAY.
(APPEAL ADMITTED ON
18/02/2020) (BOTH
TCRS ARE RECEIVED)
- 83 RSA 1066/2013 (DEC/INJ,) PET: SRI B SIDDAPPA RES: SRI BANDHARI
REG : NON FILING OF S KALYAN BASAVARAJ SIDDAPPA AND OTHERS
PAPER BOOK V/O DTD G S BHAT & ASSTS BY
09/06/23. C SADASHIVA FOR R1 &
(APPEAL ADMITTED ON R2
22/06/2016)

COURT HALL NO:15

(BOTH TCRS ARE
RECEIVED)

- 84 RSA 1177/2013 (INJ,) PET: SMT SHANTHAMMA RES: GANAPA @ GAMAPPA
REG : H S SURESHAPPA GOWDA AND OTHERS
1) NON FILING OF VENUGOPAL M S
PAPER BOOK A/W COST FOR R1, R2, R3(B &
OF RS.5000/- AS PER C), R4 & R5
ORDER DTD. 6/2/2024. R3(A) - DECD
R3(B AND C) ARE
MINORS REP BY SRI
BANGARI GOWDA
- 85 RSA 1235/2013 (PAR,) PET: SMT. M M RES: SMT. M M MOHINI
REG: NON FILING OF NEELAMMA AND OTHERS VIJAYKRISHNA BHAT M
PAPER BOOKS, V/O DTD B A MACHAIAH &
10/10/2023 KRISHNAMURTHY.P
2) IA 1/16 FOR
EXTENSION OF STAY
(APPEAL ADMITTED ON
25/06/2014)
(BOTH TCRS ARE
RECEIVED)
- 86 RSA 1319/2013 (INJ,) PET: SRI B S RES: SRI BYRANNA AND
REG: MANJUNATH OTHERS
1) NON FILING OF VENKAT SUBBARAO G S
PAPER BOOK R2 LAKSHMAMMA SD
2) IA 2/2014 FOR T.I V/O DTD: 16.01.2020
(V/O DTD: 17/06/2021, APPEAL AGAINST R1 IS
RSA 2285/2011 DD FILE ABATED
K/B)
- 87 RSA 1397/2013 (DEC/INJ,) PET: BALAPPA RES: MUNIVENKATAMMA
REG :- DEEPAK J RESPT -
1) NON-FILING OF MUNIVENKATAMMA SD
PAPER BOOK.
2) I.A.2/13 FOR STAY.
- 88 RSA 1487/2013 (INJ,) PET: MR KESHAVA GOWDARES: MR NEMANNA GOWDA
REG: CYRIL PRASAD PAIS K SHRIHARI BY
1.NON FILING OF PAPER LEX JUSTICIA
BOOK & NON-FILING OF
ACK. FOR HAVING PAID
THE COST OF RS.5000/-
AS PER ORDER DTD.
16/01/2024.
2. IA 2/13 FOR T.I.
- 89 RSA 1502/2013 (,) PET: KUM AYESHA RES: NISSAR AHMED
REG: 1) NON-FILING OF SULTANA QUERESHI AND OTHERS
PAPER BOOKS AS PER S R HEGDE HUDLAMANE S RAJU FOR R1
ORDER DTD 27/06/2023. M RAMESH FOR R2 & R4.
2) IA 1/20 FOR ADDL R3(A)- HASSAINA SD.
EVIDENCE FILED BY ADV V/O/D 08/03/17,
FOR APPELLANT. NOTICE TO R5 IS

COURT HALL NO:15

(APPEAL ADMITTED ON
30/01/2020)
(BOTH TCRs ARE
RECEIVED)

DISPENSED WITH.
V/O/D 20/01/2020
SERVICE OF NOTICE TO
R3(B) & R3(C) IS HELD
SUFFICIENT R3(B)-
ARSHAD AHAMED QURESHI
R3(C)-TABREZ.

- 90** RSA 1568/2013 (DEC/INJ,) *PET: BASAPPA AND
OTHERS*
REG : 1)NON-FILING OF **B K MANJUNATH**
PAPER BOOK
2)1/14 FOR ADDL
DOCUMENTS
(APPEAL ADMITTED ON
20/08/2019)
(BOTH TCRs ARE
RECEIVED) *RES: SHIVALINGAPPA
AND OTHERS*
B MADHUSUDHAN ADIGA
FOR R1(A TO D)
S SHIVAMURTHY FOR
R2(A TO C)
R2(D)- VIJAYA- SD
- 91** RSA 1579/2013 (INJ,) *PET: SMT.BABY HENGUSU* *RES: MRS.BENEDICTA D*
REG : **YADAVA K BY**
NON FILING OF PAPER *A NAGARAJAPPA ASSTS* *K CHANDRANATH ARIGA*
BOOK AS PER ORDER DTD *BY NAGARAJA IJARI* **FOR R1**
4/7/2023. *R3 - VITTALA*
(APPEAL ADMITTED ON *SHETTIGARA SD ON IA*
25/07/2016) *01/13*
V/O DTD 13-8-14
NOTICE TO R2 IS
DISPENSED WITH
- 92** RSA 1787/2013 (PAR,) *PET: SMT.MUNIKKAYAMMA* *RES: SRI.M.CHANDRAIAH*
REG :- *AND OTHERS*
1) NON FILING OF **D M MANJUNATH** *G BALAKRISHNA SHASTRY*
PAPER BOOK A/W COST *FOR C/R13, CP NO*
OF RS. 5000/- AS PER *268/16*
ORDER DTD: 29/1/24
2) IA 1/13 FOR STAY
- 93** RSA 2051/2013 (INJ,) *PET: ASSISTANT* *RES:*
REG: *EXECUTIVE ENGINEER* *A.K.GOPALAKRISHNA AND*
NON FILING OF PAPER *AND OTHERS* *OTHERS*
BOOK A/W COST OF **GOVT ADVOCATE** *S SHIVA PRASAD FOR R1*
RS.5000/- AS PER *& R2*
ORDER DTD.6/2/2024. *REP BY GPA HOLDER*
R3 THE PRESIDENT
ZILLA PARISHATH
OFFICE GANDHINAGAR,
BANGALORE SD ON IA-
I/13
- 94** RSA 2053/2013 (DEC/INJ,) *PET: SMT SUMA AND* *RES: SMT GANGAMMA AND*
REG :- *OTHERS* *OTHERS*
1) NON-FILING OF **S V PRAKASH**
PAPER BOOK AS PER
ORDER DTD: 1/2/24
2) NON FILING OF ACK
FOR HAVING PAID THE *H N BASAVARAJU FOR R1*
R2-SHANTHI @
SAVITHRI-SD
V/O DTD 04/02/2020

COURT HALL NO:15

COST OF RS. 5000/-
FOR NON FILING OF
PAPER BOOK AS PER
ORDER DTD: 1/2/24

APPEAL AGAINST R3 IS
ABATED

- 95 RSA 529/2014 (INJ,) PET: NARAYANAPPA RES: SMT. KEMPAMMA
REG: 1) NON FILING OF G BALAKRISHNA SHASTRY AND OTHERS
PAPER BOOK R1 - KEMPAMMA SD
2) NON FILING OF ACK G.S .SRINIVAS ADVT
FOR HAVING PAID COST FOR R2
OF RS. 5,000/- AS PER
ORDER DTD:
15.02.2024.

(APPEAL ADMITTED ON
20.03.2020)
- 96 RSA 659/2014 (DEC,) PET: B.T.SIDDESH RES: T.S.NATARAJ AND
REG: NON FILING OF CHANDRAKANTH R PATEL OTHERS
PAPER BOOK

(APPEAL ADMITTED ON SPOORTHY HEGDE
30.05.2023) NAGARAJA FOR R1 & R2
(BOTH TCRS ARE B. PRAMOD FOR R3
RECEIVED)
- 97 RSA 1559/2014 (DEC/INJ,) PET: SMT LAKSHMI BAI RES: SRI JAYAPRAKASH
REG: NON-FILING OF AND OTHERS NAIK
PAPER BOOK. SANATH KUMAR SHETTY KP M SIDDAMALLAPPA BY
- (APPEAL ADMITTED ON
23.05.2023)
- 98 RSA 1651/2014 (PAR,) PET: SRI. P.M. RES: SRI. P M
REG: NON- FILING OF PUTTASWAMY SHIVAMURTHY AND
PAPER BOOK M V HIEMATH OTHERS

(APPEAL ADMITTED ON V/O DTD 27/02/19,
01.12.2023) NOTICE TO R2 IS HELD
(BOTH TCRS ARE SUFFICIENT R2 - P M
RECEIVED) LOKESH MURTHY.
V/O DTD 14/10/22,
NOTICE TO R3 IS
DISPENSED WITH.
- 99 RSA 1689/2014 (DEC/INJ,) PET: G M RUDRAIAH ANDRES: S HALADAPPA
REG: NON-FILING OF OTHERS S HALADAPPA - RESPTD
PAPER BOOK AS PER SD
ORDERS DTD:15.12.2022
- (APPEAL ADMITTED ON
21.06.2016)
- 100 RSA 1774/2014 (,) PET: SMT RES: SMT KARISIDDAMMA
REG:1) NON-FILING OF SANNAKENCHAMMA AND OTHERS
PAPER BOOK SIDDAMALLAPPA P M

2) IA 1/21 FOR
EXTENSION OF TIME FOR
FILING OF PAPER BOOKS

P.N.HARISH ADV

(APPEAL ADMITTED ON
04.07.2016)
(BOTH TCRS ARE
RECEIVED)

---END---